

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. TT/222/2014

Date: 3.9.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for 63 MVAR Line Reactor on 400 kV Kolaghat-Rengali Line at Rengali Sub-station in ER

Sir,

Please submit the following information, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 19.9.2014:-

- (i) Investment Approval of the Scheme;
- (ii) The correct position regarding date of commercial operation (At page Nos. 8-9 of the petition, DOCO of the asset has been mentioned as 1.6.2000 whereas in para 7.3 at page No. 14, the asset has been stated to be completing 12 years on 30.5.2014).

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
Asst. Chief (Legal)